NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1337/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES:

J J Plastalloy Pvt.Ltd

V/s.

Santoshi Barrier Film India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Viraj Parikh i/b Keystone Partners	Adv. for Petitioner	U.J. Parith
2. Mr Ashish Gatagat 2 Ms. Chaitrika Patki ilb Vidhii Partnes			Chartralia

ORDER

CP No.1337 / I&BP/NCLT/MB/MAH/2017

At request of the Corporate Debtor, list this matter on 21.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)